

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 241/2020
O.A. No. 1763/2015**

This the 28th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Rajesh Kumar Meena
Village-Khorpura,
Post-Kansutikhera,
Tehsil-Bari,
District-Dholpur (Rajasthan)

... Petitioner

(through Advocate: Shri Manoj Joshi)

Versus

1. Sh. Samir Kumar
Ministry of Railways
Through Secretary General
Room No. 256-A, Rail Bhawan,
Raisina Road, New Delhi-110001
2. Shri Ashutosh Gangal
Northern Railway
Through General Manager
Northern Railway Headquarter
Baroda House,
New Delhi-110001
3. Shri Vinod Kumar Yadav
Chairman
Railway Recruitment Cell (RRC)
Bloc-C, Lajpat Nagar-I,
New Delhi-24

... Respondents

(through Advocate: Shri Satpal Singh)

**ORDER (Oral)****Hon'ble Mr. Ashish Kalia, Member (J):**

In the present CP, the applicant is offered the required post and compliance affidavit is on record.

2. In view of above, CP is closed. Notices issued to the respondents are discharged.

**(Ashish Kalia)
Member (J)**

**(A. K. Bishnoi)
Member (A)**

/ravi/daya/